


F.No. A-22011/01/2011-AD.II
Government of India
Ministry of Corporate Affairs

New Delhi, dated 09.07.2012

Office Order

The competent authority has decided that the transfer order dated 05.07.2012 of Sh. CV Sanjeevan, STS, from CLB Mumbai to RD Mumbai, will be kept in abeyance till further orders.

2. Sh. Sanjeevan is therefore directed to report back as Bench Officer, CLB Mumbai. Accordingly, Sh. Sawant is also directed to report to ROC Mumbai.


9-7-12

(R.K. Pandey)

Under Secretary to the Government of India
Telefax: 2338 3507

To

1. All 2 transferred officers.
2. PS to CAM
3. PS to MOS (CA)
4. Sr. PPS./PPS/PS to Secretary, SS, JS(A), JS(R), JS(M), D.II(UCN), D.II(RC), EA, FA
5. RD Mumbai, Secretary, CLB, ROC Mumbai.
6. SO, Ad.II --- for personal file, circular folder, guard file, etc.
7. E-Gov.Cell --- for loading in Employees Corner ('Transfers').